

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **16th March, 2020** :

I

The **Hon'ble Shri Justice Dama Seshadri Naidu** will not be available for judicial work.

II

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Dama Seshadri Naidu** is allowed before the Court presided over by the **Hon'ble Kum. Justice Nutan D. Sardessai**

By Order,

High Court of Bombay at Goa,
Panaji, Goa

Date : 16.03.2020

(Kiran A. Bagi)
Registrar Judicial